

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 3419
TO BE ANSWERED ON 07th AUGUST, 2018

BLACKMARKETING OF FOODGRAINS

3419. SHRI VIJAY KUMAR HANSDAK:
SHRI LAXMI NARAYAN YADAV:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether nobody is being punished for blackmarketing of foodgrains and vegetables, if so, the action taken by the Government thereon;
- (b) the number of cases of black marketing of foodgrains and vegetables brought to light along with the number of persons punished in this regard, State-wise; and
- (c) the provisions laid down in regard to taking action against black marketing of foodgrains?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) to (c): Under National Food Security Act, 2013 (NFSA), eligible households under the Act are entitled to receive foodgrains, wheat, rice & coarsegrains @ 5 kg per person per month for the Priority Households (PHH) and 35 kg per household per month for Antyodaya Anna Yojana (AAY) households. The vegetables are not distributed in Public Distribution System (PDS).

An offence committed in violation of the provisions of TPDS (C) Order, 2015 is liable for penal action under the Essential Commodities Act, 1955. The Order empowers State/UT Governments to take punitive action in such cases Statement showing details of action taken by the State/UT Governments under relevant clauses of the PDS/TPDS (Control) Orders from January 2017 to December, 2017 is at Annexure.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE UNSTARRED QUESTION NO. 3419 DUE FOR ANSWER ON 07.08.2018 IN THE LOK SABHA.

(Compilation of information received from States/UTs by 31.03.2018)
(दिनांक 31.03.2018 तक राज्य/संघ राज्य क्षेत्र से प्राप्त सूचना का संकलन)

Statement showing results of action taken by the State/UT Governments under relevant clauses of the PDS/TPDS (Control) Orders from January 2017 to December, 2017.

राज्यP/संघ राज्यm क्षेत्रों द्वारा जनवरी,2017 से दिसम्बर, 2017 तक सार्वजनिक वितरण प्रणाली (नियंत्रण) आदेश के संबंधित खंडों के अंतर्गत की गई कार्रवाई के परिणामों को दर्शाने वाला विवरण

| Sl. No. क्र.सं | Name of the State/UT राज्य/संघ राज्य क्षेत्र का नाम | Number of inspections निरीक्षणों की संख्या | Number of raids conducted मारे गए छापों की संख्या | Number of persons arrested/ prosecuted/ convicted गिरफ्तार/ मुकद्दा चलाए गए/ दोषसिद्ध व्य/व्यक्तिदयों की संख्या | Number of FPS Licenses suspended/ Cancelled/ Show cause notices issued/FIR Lodged निलंबित/रद्द उचित दर दुकान लाईसेंस/ जारी किए गए कारण बताओं नोटिस/ दर्ज प्राथमिकियों की संख्या |
|----------------|---|--|---|---|---|
| 1 | Assam असम | 902 | 441 | 04 | 76 |
| 2 | Delhi दिल्ली | 390 | 60 | 00 | 24 |
| 3 | Goa गोआ | 1088 | 18 | 00 | 182 |
| 4 | Gujarat गुजरात | 5704 | 00 | 01 | 197 |
| 5 | Kerala केरल | 55781 | 4579 | 05 | 215 |
| 6 | Maharashtra महाराष्ट्र | 43394 | 00 | 80 | 257 |
| 7 | Odisha उड़ीसा | 3230 | 3402 | 00 | 94 |
| 8 | Tamil Nadu तमिलनाडु | 119481 | 14709 | 6787 | 00 |
| 9 | Tripura त्रिपुरा | 10795 | 377 | 00 | 243 |
| 10 | Uttar Pradesh उत्तर प्रदेश | 29804 | 3141 | 557 | 2461 |
| 11 | A&N Islands अंडमान और निकोबार द्वीप समूह | 144 | 00 | 00 | 01 |
